

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 221**  
**39(ND)/2017**

**IN THE MATTER OF:**

**Gaurav Aggarwal & Anr**

...

**Applicant**

**Versus**

**Divine Infracon Pvt. Ltd.**

...

**Respondent**

**Under Section: 397/398**

**Order delivered on 26.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

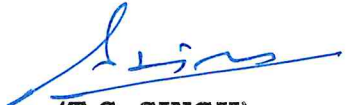
**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**ORDER**

Due to paucity of time, the matter is re-notified to 24.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**